#### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 192 TO BE ANSWERED ON 03.02.2025

#### **Tree Plantation**

#### 192. SHRI ADHIKARI DEEPAK DEV SHRI JANARDAN SINGH SIGRIWAL

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the trees cut and deforestation caused due to construction of roads/highways under National Highway Authority of India in the country, State-wise;
- (b) whether the Government provides any financial assistance to the States for executing tree plantation programmes;
- (c) if so, the details thereof, State/UT-wise and if not, the reasons therefor;
- (d) the details of the schemes proposed by the Government to carry out plantation drives in villages across the country; and
- (e) whether the Government is contemplating to launch tree plantation programme in the country on large scale and if so, the details thereof?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

- (a) The proposals for diversion of forest land including those for construction of roads/ highways under National Highways Authority are considered for approval on case to case basis under the provisions of Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980. As per the conditions of approval, the States/UTs concerned have to ensure that minimum number of trees are felled and wherever possible translocation of trees is done. The permissions for felling of trees are given by the concerned States/UTs under various Acts, Rules, Guidelines and the directions of Hon'ble Courts. The data of trees felled in such cases is not maintained at the level of the Ministry.
- (b) to (e) National Mission for a Green India is one of the eight Missions outlined under the National Action Plan on Climate Change. It aims at protecting, restoring, and enhancing India's forest cover and responding to Climate Change by undertaking plantation activities in the forest and non-forest areas. GIM activities were started in the FY 2015-16. So far, a sum of ₹962.87 crores has been released to seventeen States and one union territory for creation of plantation/eco-restoration. The State/UT-wise funds released/financial assistance provided under Green India Mission is enclosed at Annexure-I.

Nagar Van Yojana (NVY) is being implemented to create forest/green spaces in urban areas by developing Nagar Vans/Vatikas and to protect forest land within cities/towns or its fringes from degradation and encroachment. The scheme is designed to actively engage local residents and different agencies in developing bio-diverse forests for social and environmental benefits in an urban landscape. The detail of the funds released to the States/UTs under the Nagar Van Yojana (NVY) scheme during last five years is attached at **Annexure-II**.

The Ministry is implementing the 'School Nursery Yojana' with an aim to provide an environment for the students to understand and appreciate the significance of plants in maintaining and sustaining the natural eco-system.

The Ministry is also implementing 20 Point Programme (TPP) scheme wherein, Afforestation targets of Item No 51-Afforestation - 51(a) - Area Covered under plantation on - Public and Forest Lands (Hectare) & 51(b)- Number of Seedlings to be planted on - Public and Forest Lands (Number) are fixed annually by MoEF&CC to all States/UTs. These targets are achieved collectively by the States/UTs through various programmes of the Central Govt. Schemes, State Govt. plan and non-plan schemes and plantation efforts by NGOs, Private organizations, Civil Societies etc.

The details of the funds released to Eco task Force (ETF) Battalions during the last five years is as under:

	cars is as u				(₹ in crore)		
Year	Total	Total Allotted		Release			
	Bu	dget					
	BE	RE	ROI	NER	Total Release		
2020-	75.00	38.00	29.48	8.51	38.00		
21							
2021-	50.00	110.00	50.00	60.00	110.00		
22							
2022-	70.00	80.00	55.00	25.00	80.00		
23							
2023-	64.34	64.34	54.20	10.14	64.34		
24							
2024-	68.34	90.00	55.00	13.34	68.34		
25					₹21.66 Crores is under		
					process		

Further, on the occasion of World Environment Day 5th June, 2024 the Hon'ble Prime Minister has launched 'Ek Ped Maa Ke Naam' (एक पेड़ माँ के नाम) campaign and urged all citizens to contribute to make our planet better and called upon everyone, in India and around the world, to plant a tree as a tribute to our mothers. The initiative encouraged people to plant a sapling as a tribute to their mothers, intertwining the themes of environmental care with the universal bond of maternal love.

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### Annexure-I

Annexure referred to the part (b) to (e) of the LSUQ No. 192 dated 03.02.2025 regarding Tree Plantation under Green India Mission asked by Shri Adhikari Deepak Dev and Shri Janardan Singh Sigriwal

Sl. No.	States	<b>Total funds Released (₹in crore)</b>			
1	Andhra Pradesh	6.19			
2	Arunachal Pradesh	34.71			
3	Chhattisgarh	72.84			
4	Haryana	47.73			
5	Himachal Pradesh	17.09			
6	Jammu & Kashmir	36.72			
7	Karnataka	23.66			
8	Kerala	25.47			
9	Madhya Pradesh	123.26			
10	Maharashtra	10.30			
11	Manipur	62.66			
12	Mizoram	160.21			
13	Odisha	88.37			
14	Punjab	26.95			
15	Sikkim	42.73			
16	Uttarakhand	167.59			
17	West Bengal	10.95			
18	Uttar Pradesh	5.43			
	Total	962.87			

## Annexure-II

Annexure referred to the part (b) to (e) of the LSUQ No. 192 dated 03.02.2025 regarding Tree Plantation asked by Shri Adhikari Deepak Dev and Shri Janardan Singh Sigriwal

(₹ in lakhs)

	(₹ in lakh									
S.No.	State/UT	2020- 21	2021- 22	2022- 23	2023-24	2024-25	Total			
1	Andaman & Nicobar	0	56.35	0	0	0	56.35			
2	Andhra Pradesh	0	117.41	358.61	5888.37	3549.55	9913.94			
3	Arunachal Pradesh	0	0	56	0	24	80			
4	Assam	0	169.61	0	0	0	169.61			
5	Bihar	143.71	100.78	137.61	44.802	0	426.90			
6	Chandigarh	0	0	13.41	0	0	13.41			
7	Chhattisgarh	0	690.42	0	0	0	690.42			
8	Goa	0	143.71	0	61.59	0	205.3			
9	Gujarat	0	297.5	203	0	242.5	743			
10	Haryana	0	449.02	0	0	0	449.02			
11	Himachal Pradesh	0	166.46	319.4	0	0	485.86			
12	Jammu & Kashmir	0	138.46	476.28	107.34	686.33	1408.41			
13	Jharkhand	87.71	236.53	1341.41	145.29	0	1810.94			
14	Karnataka	216.02	140.35	0	260.44	1598.65	2215.46			
15	Kerala	0	949.93	0	0	0	949.93			
16	Madhya Pradesh	216.86	870.35	1175.09	0	3260.97	5523.27			
17	Maharashtra	158.06	156.86	193.87	0	0	508.79			
18	Manipur	0	143.71	0	0	0	143.71			
19	Meghalaya	0	0	242.76	0	0	242.76			
20	Mizoram	0	284.06	1766.1	121.74	0	2171.9			
21	Nagaland	0	129.29	0	1895.29	0	2024.58			
22	Odisha	0	1871.04	0	0	0	1871.04			
23	Punjab	0	233.73	0	360.53	0	594.26			
24	Rajasthan	0	444.36	848.12	72.8	914.96	2280.24			
25	Sikkim	0	0	390.97	42	279.44	712.4087			
26	Tamil Nadu	0	593.11	630	0	0	1223.11			
27	Telangana	0	0	582.88	0	1890	2472.88			
28	Tripura	0	353.36	0	151.44	0	504.8			
29	Uttar Pradesh	0	1964.94	5.6	0	831.6	2802.14			
30	Uttarakhand	111.3	92.4	86.72	0	0	290.42			
31 West Bengal		0	102.06	16.8	158.07	0	276.93			
Total		933.66	10895.8	8844.63	9309.701	13278.0003	43261.79			